

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1028
TO BE ANSWERED ON 07.02.2020

Fine for Cutting of Trees

1028. MS. RAMYA HARIDAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal has levied any fine against those who are cutting/felling trees;
- (b) if so, the details thereof during the last three years;
- (c) the number of trees alleged to have been cut for rehabilitation work in Government colonies in Delhi, colony-wise; and
- (d) whether any action is being taken against erring officers of Government organisations in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) & (b) National Green Tribunal (NGT) was established for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto. However, no such data regarding levy of any fine against those who are cutting trees is being maintained by NGT.

(c) & (d) The implementation of various Acts, rules and Regulations to check illegal tree felling is the responsibility of the concerned State/UT Governments. The data regarding cutting of trees is not maintained by the Ministry.
